

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:202  
ANSWERED ON:01.08.2011  
COMPENSATION TO PERSONNEL KILLED IN OPERATIONS  
Choudhary Shri Bhudeo

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of armed forces personnel killed in operations in various parts of the country during the current year, State-wise; and  
(b) the details of compensation paid to the dependants of each of the deceased personnel, State-wise?

**Answer**

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) & (b): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 202 FOR ANSWER ON 1.8.2011

Details of armed forces personnel killed in operations in various parts of the country, during the current year (2011) state-wise, are as under:

Sl.No. State Nos. Killed

1. Jammu & Kashmir 30

2. Sikkim 04

3. Assam 01

Next of Kin (NoK) of the deceased are provided benefits/compensation such as Liberalised Family Pension, Special Family Pension, Death Gratuity, Ex-Gratia payment etc. as per rules. Besides, they are also paid from Army Group Insurance Fund, Army Wives Welfare Association Fund, Army Officer Benevolent Fund, Army Central Welfare Fund etc. as per rules. In addition, there are provisions to provide educational concessions to children of such deceased defence personnel.